

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3545**

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)

DRUG TRAFFICKING

**3545. DR. UMESH G. JADHAV:
SHRI PRATHAP SIMHA:
SHRI L.S. TEJASVI SURYA:
SHRI B.Y. RAGHAVENDRA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Narcotics Control Bureau (NCB) has undertaken any special measures to curb the drug menace afflicting youngsters across colleges and universities in the country, if so, the details thereof, State-wise;

(b) whether the NCB has probed the source of illicit drug trafficking into the hands of gullible and innocent youngsters, if so, the details thereof;

(c) whether special funds have been allocated for drug control and drug rehabilitation of youngsters in the country, if so, the details thereof, State/UT-wise;

(d) whether the Government has taken any steps to ban online purchase of medicines containing drugs related chemicals without prescription of the doctors; and

(e) if so, the details thereof and if not, the time by which the Government proposes initiate steps in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Narcotics Control Bureau (NCB) has undertaken various actions and awareness programmes to curb the drug menace affecting the youngsters. A joint action plan on Prevention of Drugs and Substance abuse among children was launched on 09.02.2021, as a special drive,

by National Commission for Protection of Child Rights (NCPCR) with active support of NCB. The Joint Action Plan is a platform for all Central and State agencies fighting against drugs and Agencies related with welfare of children to come together and work in vulnerable areas. NCB has already identified 272 such districts in India, which are vulnerable from the point of view of Drug trafficking and abuse and the same was shared with Ministry of Social Justice & Empowerment (MoSJE) & NCPCR. In addition to the above, NCB has conducted many awareness campaigns through social media and online/physical programmes in schools, colleges and corporate offices, etc.

(b): Narcotics Control Bureau carries out proper investigation in all seizure cases of drugs trafficking. The backward and forward linkages of the cases are investigated to make sure the drug trafficking syndicate is neutralized. Efforts are also made to arrest the source/kingpin of the drug trafficking network. Details of the seizures made by NCB during the last three years and arrested drug traffickers in these cases are as follows:-

Nomenclature		2019	2020	2021* (upto 24.06.2021)
Total cases		385	412	301
Total Arrests	Indian	547	565	514
	Foreigner	95	62	38

(c): The Government of India provides assistance to the State Governments to strengthen their enforcement capabilities for combating illicit trafficking in Narcotics Drugs and Psychotropic Substances. In the Financial year 2020-21, assistance to the tune of Rs. 2.54 crore has been given to 06 states, i.e., Gujarat, Haryana, Himachal Pradesh, Mizoram, Tamil Nadu and Tripura.

Ministry of Social Justice and Empowerment implements the scheme of National Action Plan for Drug Demand Reduction (NAPDDR), under which financial assistance is provided to Non-Governmental Organizations/Voluntary Organizations for running and maintenance of Integrated Rehabilitation Centre for Addicts (IRCA), Community based Peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents and Outreach and Drop In Centers (ODIC) and Addiction Treatment Facilities (ATFs) in Government Hospitals. An amount of Rs. 260 Crore has been allotted for implementation of NAPDDR in the current financial year 2021-22.

(d) & (e): In order to regulate online sale of medicines, the Ministry of Health and Family Welfare has already initiated the process of consultation with the stakeholders for bringing out suitable legislation containing provisions for registration of e-pharmacy, prohibition of sale of certain categories of drugs through e-pharmacy, monitoring of e-pharmacy etc.